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if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) All the horticultural/agricultural commodities which are perishable in nature and for which Minimum Support Price is not being announced including potato, onion and tomato are covered under existing Market Intervention Scheme. This Scheme is implemented based on the proposal of State/UT Governments as per extant guidelines.

Assistance to farmers for agricultural and horticulture crops

†2104. DR. KIRODI LAL MEENA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- whether the State Governments have formulated various schemes to protect the farmers from unstable prices;
 - if so, the details thereof;
- whether Central Government proposes to provide aid to the farmers for profitable prices for agriculture and horticulture produces under the existing schemes;
 - (d) if so, the details thereof;
- whether there is a possibility to include the produces under Price Support Scheme (PSS) which are not included in Minimum Support Price (MSP) regime; and
- (f) if so, the details thereof and the financial assistance provided to States in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Agriculture is a State Subject. The State Governments are free to opt and formulate policies as per their requirement to protect the interest of farmers including to ensure stable prices e.g. Bhavantar Bharpayee Yojana operated for certain vegetables in Haryana so that farmers receive fair prices for their produce.

(c) to (f) Government fixes Minimum Support Prices (MSP) of 22 notified crops which are widely grown and have large area under cultivation. These are items of mass consumption with long shelf life and are necessary to maintain food security.

[†]Original notice of the question was received in Hindi.

An umbrella scheme "Pradhan Mantri Annadata Aay SanraksHan Abhiyan" (PM-AASFIA), by incorporating the erstwhile Price Support Scheme (PSS) with certain modifications and rolling out of new schemes of Price Deficiency Payment Scheme (PDPS) and pilot of Private Procurement and Stockist Scheme (PPSS), has been launched in the year 2018. Under PM-AASHA, States / UTs can choose either PSS or PDPS in a given procurement season with respect to particular oilseeds crop for the entire State. Pulses and copra are procured under PSS. Only one scheme *i.e.* PSS or PDPS will be made operational in one State with respect to one commodity. Further, States have the option to roll out Private Procurement and Stockist Scheme (PPSS) on pilot basis in district / selected APMC(s) of districts involving the participation of private stockists for oilseeds. The brief of PSS, PDPS and PPSS are as under:-

PSS:- Procurement of these commodities are undertaken by Central Nodal agencies at Minimum Support Price (MSP) announced by the Govt. as and when prices fall below the MSP as well as compliance of State Govt. to PSS guidelines. As per the guidelines of Price Support Scheme for procurement of pulses, the overall quantity of procurement by Central Government will be restricted to 25% of the actual production of the commodity for that particular season.

PDPS:- This scheme envisages direct payment of the difference between the MSP and the selling / modal price to pre- registered farmers selling his produce in the notified market yard through a transparent auction process. All the payments will be done directly into the bank account of farmers. This scheme does not involve any physical procurement of crops as the farmers are paid the difference between the MSP and Sale / Modal price on sale in notified market.

PPSS:- In addition to PDPS, oilseeds producing states will have the option to roll out Private Procurement Stockist Scheme (PPSS) on pilot basis in district/ selected APMC(s) of district involving the participation of private stockist. The pilot district/ selected APMC(s) of district will cover one or more crop of oilseeds for which MSP is notified.

In addition to the above, Government of India is also implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS).

The details of procurement of pulses, oilseeds & copra at MSP under PSS (PM-AASHA) and sanction accorded under MIS since 2016 are given in the Statement-I and II.

Statement-I

Details of Pulses and Oilseeds Procured at MSP under PSS (as on 30.11.2019)

Year	Oil seed and Copra		Pulses		Total		
	Quantity Procured (In MTs)	MSP Value (₹ In Lakh)	Quantity Procured (In MTs)	MSP Value (₹ In Lakh)	Quantity Procured (In MTs)	MSP Value (₹ In Lakh)	
2016-17	222,168.46	94,671.40	205,490.39	103,938.84	427,658.85	198,610.23	
2017-18	1,169,265.86	507,272.64	1,573,481.70	856,612.71	2,742,747.56	1,363,885.34	
2018-19	1,615,735.29	709,110.87	4,175,316.02	2,014,559.84	5,791,051.31	2,723,670.72	
2019-20*	1,189,810.35	507,483.82	941,850.46	458,015.47	2,131,660.81	965,499.29	
Total	4,196,979.96	1,818,538.73	6,896,138.57	3,433,126.86	11,093,118.53	5,251,665.58	

^{*} procurement ongoing

Statement-II Details of Sanction accorded under MIS from 2016-17 to 2019-20 (as on 30.11.2019)

S1. N	o. Year	Period	Commodity	State	Market Intervention Price (MIP) (₹ Per MTs.)	Sanctioned Qty (in MTs.)	MIP Value (₹ in Lakhs)
1.	2016-17	01.09.2016 to 30.09.2016	Grapes	Mizoram	42,000	3,800	1596.00
2.	2016-17	01.11.2016 to 30.11.2016	Onion	Karnataka	6240	100,000	6240.00
3.	2016-17	01.12.2016 to 30.12.2016	Onion	Telangana	7070	5,000	353.50
4.	2016-17	07.12.2016 to 14.02.2017	Arecanut-Chali	Karnataka	251,000	28,000	70280.00
5.	2016-17	07.12.2016 to 14.02.2017	Arecanut-Red	Karnataka	270,000	12,000	32400.00
6.	2016-17	14.12.2016 to 12.01.2017	Oil PalmFFB	Tamil Nadu	7 650	1,000	76.50
7.	2016-17	17.02.2017 to 18.03.2017	Ginger	Arunachal Pradesh	8570	12,675	1086.25
8.	2017-18	08.04.2017 to 07.05.2017	Potato	Uttar Pradesh	4,870	100,000	4870.00
9.	2017-18	02.05.2017 to 31.05.2017	Red Chilli	Telangana	50,000	33,700	16850.00
10.	2017-18	02.05.2017 to 31.05.2017	Red Chilli	Andhra Pradesh	50,000	88,300	44150.00

11.	2017-18	04.06.2017 to 03.07.2017	Potato	Nagaland	6,000	6,600	396.00
12.	2017-18	17.06.2017 to 16.07.2017	Turmeric	Andhra Pradesh	55,720	12,100	6742.12
13.	2017-18	13.06.2017 to 12.07.2017	Garlic	Rajasthan	28,600	10,000	2860.00
14.	2017-18	09.06.2017 to 08.07.2017	Onion	Madhya Pradesh	5,867	651,000	38194.17
15.	2017-18	27.06.2017 to 26.07.2017	Onion	Rajasthan	3,650	20,000	730.00
16.	2017-18	02.03.2018 to 31.03.2018	Potato	Uttar Pradesh	5,490	200,000	10980.00
17.	2018-19	13.04.2018 to 20.06.2018	Garlic	Rajasthan	32,570	154,000	50157.80
18.	2018-19	13.04.2018 to 12.05.2018	Onion	Rajasthan	6,180	260,000	16068.00
19.	2019-20	09.09.2019 to 15.12.2019	Apple	Jammu and			
				Kashmir	MIP will be fixed by the Designated		
00					Price Committee		

Written Answers to

[6 December, 2019]